## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 162/16	TP 100/17	For appoint- ment of IRP	433( e)	Flipkart Internet Pvt. Ltd., Vs Pudu Lifestyle Products Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

YUNUS NAWAR FOR PLAMMURABIT AND SOLOMON

9916196674

PETITIONER

OPERATIONAL CREDITOR

Counsel for petitioner is present. He has filed a memo of withdrawal seeking permission of the Tribunal to withdraw the petition on the ground that the amount due from the corporate debtor is only Rs.200 lakhs and no IRP would agree to accept the brief.

Memo is recorded. Permission is granted.

Petition is dismissed vide separate orders.

MEMBER (J)

MÉMBER (T)